

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 17th February, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 29/2016(CZ)	Shivpal Singh & Anr. Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Paare, Adv.	
2.	Original Application No. 24/2016(CZ) Caveat No.01/16(CZ) (M.A. No.81/16) (M.A. No.82/16) (M.A. No.83/16) (M.A. No.86/16) (M.A. No.90/16)	Kishore Deepak Kodwani Vs. State of M.P. & 5 Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Ravikant Patidar, Adv.	
FOR HEARING				
3.	Original Application No. 30/2015(CZ) (M.A. No.470/15) (M.A. No.471/15) (M.A. No.588/15) (M.A. No.741/15) (M.A. No.35/16)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Vivek Agarwal Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 100/2015(CZ)	Dinesh Joshi Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Akshya Pare, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 34/2015(CZ) (M.A.No.720/15) (M.A.No.34/16)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 127/2013(THC) (M.A.No.770/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15) (M.A.No.43/16)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
7.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	

8.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Yash Vidhyarthi, Adv. Mr. A.K.Gupta, Adv.	
9.	Original Application No. 111/2013(CZ) (M.A.No.17/16)	Dr. Subhash C Pandey (MSW, <i>Bhanpur Khanti</i>) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadhoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv.	
10.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv. Mr. Aashish Shrotri, Adv.	
FOR COMLIANCE				
11.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, <i>Rewa</i>) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
12.	(M.A.No.115/16) (M.A.No.114/16) in Original Application No. 137/2013 (M.A.No.123/13)	Jalindar Piraji Dhanwate Vs. Shree Nageen Chandra Bansal & Ors.	Mr. Enosh George Carlo Adv. Mr.Shekher Sharma,Sanjay Kumar,Ashish Tiwari Adv. for R-2,3 Mr. Sachin K. Verma, Adv. for R-4,7	